RESIGNATION BY MEMBERS

MR. DEPUTY CHAIRMAN: Hon. Members, I have to inform that I had received letters from Shri Suresh Bhardwaj and Shri K. Natwar Singh, Members, representing the States of Himachal Pradesh and Rajasthan respectively, resigning their seats in the Rajya Sabha. Hon. Chairman has accepted their resignations with effect from 9th January and 22nd February, 2008, respectively.

... (Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing will go on record ...(Interruptions)... आप अपनी-अपनी सीट पर जाइए ...(व्यवधान)... मैटर क्या है ? ...(व्यवधान)... मैटर डिस्कस करिए ...(व्यवधान)... िकस्कस करिए ...(व्यवधान)... The House is adjourned to meet at 2.00 p.m.

The House then adjourned at three minutes past twelve of the clock.

The House re-assembled after lunch at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

RE. FARMERS OF THE COUNTRY

श्री कमाल अख्तर (उत्तर प्रदेश): सर, यह सरकार किसानों को ओर ध्यान नहीं दे रही है ...(व्यवधान)...

श्री उपसभापति : आज रेल बजट ले करना है, इसे बाद में उठाइए। ...(व्यवधान)... आप बजट में, प्रेसीडेंट्स एड्रेस पर motion of thanks के समय बोल सकते हैं। ...(व्यवधान)... यह क्या है? ...(व्यवधान)... आप सीट पर जाइए। अरे आप सब motion of thanks के समय बोल सकते हैं। ...(व्यवधान)... आप सीट पर जाइए, आप जाइए। कल पूरे वक्त बात कर लेना, आप जाइए। ...(व्यवधान)... (Interruptions)... Nothing will go on record. ...(Interruptions)...

STATUTORY RESOLUTION

Approving proclamation issued by the President on 3rd January, 2008 under Article 356 of the Constitution in relation to the State of Nagaland

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I move:

"That this House approves the Proclamation issued by the President on the 3rd January, 2008 under Article 356 of the Constitution in relation to the State of Nagaland."

The question was proposed.
...(Interruptions)...
THE BUDGET (RAILWAYS), 2008-09

रेल मंत्री (श्री लालू प्रसाद): उपसभापित महोदय, मैं 2008-09 के वर्ष के लिए रेलवे के संबंध में भारत सरकार की अनुमानित प्राप्तियों और व्यय का विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं. ...(व्यवधान)... [Placed in Library. See No. L.T. 8107/08]

THE DEPUTY CHAIRMAN: The discussion on the Statutory Resolution will take place tomorrow. ...(Interruptions)... The House is adjourned till 11.00 a.m. tomorrow.

The House then adjourned at seven minutes past two of the clock till eleven of the clock on Wednesday, the 27th February, 2008.

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